

**125 Cases of Action Plan 2019-20 of the court of Sh Sumeet Malhotra, Principal Judge, Family Court, Faridkot
March 2020**

SR. NO	CASE NO/YEAR	DOI	Ist Party	IInd Party	Village	NEXT DATE	PURPOSE
1	HMA/371/2018	25-Jan-11	Ankur Arora	Shilpi		Decided on 21.05.2019	appearance
2	HMA/56/2015	09-Jul-14	GIRISH MONGA	Rajni Monga		Decided on 18.11.2019	arguments
3	HMA/206/2014	30-Aug-14	Rajesh Kumar	Sunita		Transferred on 04.03.2020	awaiting high court outcome
4	HMA/66/2016	20-Feb-16	GURINDERJIT SINGH	Romleek Kaur		Decided on 06.03.2020	arguments/payment
5	CS/5000/2016	4-Mar-16	Gurmail Kaur	Akashdeep Singh		Decided on 19.09.2019	
6	HMA/103/2016	21-Mar-16	HEMANT KUMAR	Rinki		Decided on 13.07.2019	NLA
7	HMA/120/2016	4-Apr-16	Sukhpreet Singh	Harjit Kaur		Decided on 30.08.2019	Resp evi
8	HMA/238/2016	12-Jul-16	HEM RAJ	Bindu Rani		Decided on 21.05.2019	pe
9	MNT125/126/2016	19-Aug-16	SONIA KATARIA ALIAS SUKHDEEPT	LAKHWINDER PAL SINGH		02.07.2020	ly/arguments/paym
10	HMA/86/2017	20-Oct-16	BALDEEP SINGH	Nirmal Kaur		03.07.2020	arguments
11	HMA/379/2016	26-Oct-16	CHHAIYA	Mukesh Kumar	Jaitu	Decided on 25.11.2019	arguments
12	MNT125/185/2016	28-Nov-16	BINDU	HEM RAJ		Decided on 13.07.2019	cross exam & evi of pet
13	HMA/423/2016	29-Nov-16	DR GYAN CHAND	Sarita Chauhan		Decided on 07.03.2020	re/payment
14	HMA/0006/2017	02-Jan-17	AMANDEEP SINGH	Veerpal Kaur		Decided on 04.03.2020	pe/payment
15	CM/0003/2017	9-Jan-17	Harjinder Kaur	Dilbagh singh		Decided on 11.09.2019	sale warrant
16	HMA/0141/2018	9-Jan-17	Amrinder Singh	Gagandeep Kaur		Decided on 31.05.2019	presence
17	HMA/42/2017	30-Jan-17	Ajaypal Singh	Jatinder Kaur		Decided on 07.03.2020	arguments
18	HMA/44/2017	7-Feb-17	VARINDER KUMAR	Poonam Sharma		02.07.2020	arguments
19	MNT125/14/2017	8-Feb-17	DEV WATI	BHAWNESH		Decided on 15.07.2019	NLA
20	HMA/49/2017	13-Feb-17	AMANDEEP SINGH SEKHON	Gurjeet Kaur		Decided on 26.11.2019	arguments
21	CRM/79/2017	22-Feb-17	IQBAL KAUR	NAND SINGH		Decided on 13.07.2019	NLA
22	HMA/300/2017	07-Mar-17	Kulbhushan	Ashu Rani		Decided on 20.04.2019	pe

23	HMA/123/2017	01-Apr-17	JATINDER Kaur	Sahib singh		08.05.2020	Evidence
24	CM/69/2017	03-Apr-17	SAMEER SAXENA	Neha Kulshreshtha		Decided on 12.03.2020	PW/arguments
25	HMA/125/2017	03-Apr-17	GURPREET SINGH	Lachhmi Devi	Jaitu	14.05.2020	Resp evi
26	HMA/0143/2018	5-Apr-17	Dilbagh singh	Pinki		Decided on 02.03.2020	issues
27	HMA/135/2017	10-Apr-17	GURPREET SINGH	Dimple Rani		Decided on 02.07.2019	consideration
28	HMA/145/2017	12-Apr-17	JASWINDER SINGH	Hardeep Kaur	Jaitu	Decided on 24.05.2019	pe
29	CM/81/2017	17-Apr-17	JULIE SHARMA ALIAS JULIE JHA	Arvind Sharma		Decided on 14.08.2019	resp evi
30	HMA/5000/2017	20-Apr-17	Robin Sharma	Lovely Sharma		28.04.2020	appearance
31	MNT125/50/2017	26-Apr-17	Sukhdeep Kaur	Baljinder singh		Decided on 27.11.2019	arguments
32	CM/92/2017	28-Apr-17	Amandeep kaur	Sukhjot Singh		Decided on 13.07.2019	NLA
33	MNT125/52/2017	28-Apr-17	Manpreet Kaur	Lakhwinder singh		Decided on 15.07.2019	NLA
34	GW/0005/2017	03-May-17	Alinder Singh	Pinki		Decided on 13.07.2019	NLA
35	HMA/166/2017	03-May-17	Lovepreet Singh	Simranjeet kaur	Jaitu	Decided on 14.09.2019	recocillation
36	HMA/173/2017	05-May-17	Rakesh Kumar	Rekha Rani	Jaitu	Decided on 13.07.2019	NLA
37	MNT125/58/2017	8-May-17	Simran Kaur	Harnek Singh		Decided on 04.06.2019	awaiting appearance
38	HMA/182/2017	10-May-17	Seema Rani	Sanjeev Kumar		Decided on 01.05.2019	pe
39	HMA/181/2017	10-May-17	Manpreet Kaur	Gurpreet Singh		Decided on 14.09.2019	pe
40	CM/114/2017	16-May-17	Khushdeep Kaur	Sarabjeet Singh		Decided on 16.03.2020	RW
41	MNT125/61/2017	16-May-17	Santosh Rani	Amritpal Singh		Decided on 13.09.2019	arguments
42	HMA/187/2017	17-May-17	Rajinder Singh	Veerpal Kaur		Decided on 13.11.2019	pe
43	MNT125/64/2017	23-May-17	Sharanjeet Kaur	Balwinder Singh	Jaitu	Decided on 13.07.2019	and MLA
44	GW/0008/2017	25-May-17	Gurinderjeet Singh	Romleek Kaur		Decided on 06.03.2020	re
45	MNT125/67/2017	26-May-17	Viyan	Ajay Kumar	Jaitu	Decided on 16.08.2019	arguments
46	MNT125/71/2017	30-May-17	Diksha Rani	Vicky Kumar		Decided on 13.07.2019	NLA

47	MNT125/69/2017	30-May-17	Akwant Kaur	Satnam Singh		Decided on 15.11.2019	rw
48	MNT125/70/2017	30-May-17	Rinkdeep Kaur	Daler Singh		Decided on 28.11.2019	resp evi
49	GW/1001/2017	31-May-17	Munish Oberoi	Monika Oberoi		12.05.2020	re/arguments
50	HMA/226/2017	31-May-17	Ranjeet Singh	Gurjeet Kaur	Jaitu	Decided on 20.08.2019	re
51	MNT125/79/2017	1-Jul-17	Priya	Aman Chopra		Decided on 06.11.2019	consideration
52	HMA/236/2017	03-Jul-17	Priya	Aman Chopra		Decided on 06.11.2019	consideration
53	MNT125/84/2017	4-Jul-17	Sohanjeet Kaur	Sher Singh		Decided on 15.07.2019	NLa
54	MNT125/87/2017	7-Jul-17	Daljit Kaur	Simranjit Singh		02.07.2020	pw/payment
55	HMA/265/2017	11-Jul-17	Pritpal Singh	Kiranpal Kaur		22.05.2020	Resp evi
56	HMA/0133/2018	15-Jul-17	suman jain	Sandeepika Jain		Decided on 02.07.2019	pe
57	MNT125/94/2017	15-Jul-17	Jaswinder Kaur	Jagwinder Singh		Decided on 15.07.2019	NLA
58	CRM/310/2017	17-Jul-17	Neetu@Muskan	Gurjit Singh		13.05.2020	reply to objections
59	MNT125/97/2017	18-Jul-17	Kavita Rani	Harjit Singh		Decided on 05.03.2020	arguments/paymen
60	MNT125/99/2017	24-Jul-17	Prem Lata	Rakesh Kumar	Jaitu	06.05.2020	arguments/paymen
61	MNT125/101/2017	27-Jul-17	Palwinder Kaur	Kuldeep Singh		Decided on 03.07.2019	recocillation
62	EXE/169/2017	29-Jul-17	Seema Rani	Gurdarshan Singh		Decided on 26.09.2019	consideration
63	MNT125/104/2017	3-Aug-17	Ranjit Kaur	Hardeep Singh		Decided on 13.08.2019	arguments
64	MNT125/106/2017	4-Aug-17	Sandeepika Jain	Suman Jain		Decided on 02.07.2019	recocillation
65	CRM/343/2017	9-Aug-17	Karamjit Kaur	Kewal Singh		Decided on 29.07.2019	Payment
66	CRM/346/2017	10-Aug-17	Yuvraj Singh	Shamsher Singh	Jaitu	Decided on 17.07.2019	further proceding
67	MNT125/108/2017	11-Aug-17	Mohinder Kaur	Chhaiber Singh	Jaitu	Decided on 01.11.2019	evi of -pet/payment
68	CRM/351/2017	14-Aug-17	Ranjit Singh	Simarjit Kaur		Decided on 16.08.2019	appearance of applicant
69	HMA/350/2017	18-Aug-17	Madhvi	Pawan Kumar		Decided on 11.04.2019	exparte evidence
70	GW00010/2017	24-Aug-17	Simarjit Singh	Daljit Kaur		Decided on 26.02.2020	appearance

71	MNT125/115/2017	24-Aug-17	Tarsem Kaur	Sewak Singh		Decided on 16.05.2019	evi of pet
72	CS/3/2018	5-Sep-17	Harmanpreet Singh	Avtar Singh		Decided on 18.11.2019	arguments
73	MNT125/119/2017	5-Sep-17	Harjit Kaur	Chhinda Singh		Decided on 09.07.2019	reply
74	MNT125/120/2017	5-Sep-17	Amandeep Kaur	Jaskaran Singh	Kotk apur	Decided on 02.08.2019	consideration
75	MNT125/125/2017	14-Sep-17	Rupinder Kaur	Baljinder Singh	Jaitu	Decided on 27.11.2019	RW
76	CRM/385/2017	15-Sep-17	Karamjit Kaur	Kuldeep Singh	Jaitu	Decided on 21.10.2019	amended head note
77	HMA/400/2017	20-Sep-17	KULDEEP SINGH	Jaspreet Kaur		Decided on 13.07.2019	NLa
78	CRM/395/2017	22-Sep-17	Kuldeep Singh	Paramjit Kaur		DID	03.10.2019
79	CRM/397/2017	26-Sep-17	Veerpal Kaur	Jaspal Singh		Decided on 21.10.2019	app evi
80	HMA/419/2017	28-Sep-17	Baljinder Singh	Rupinder Kaur		Decided on 22.10.2019	
81	HMA/429/2017	9-Oct-17	Gagandeep Arora	Sandeep		Decided on 02.08.2019	reply
82	HMA/430/2017	9-Oct-17	Mool Chand	Sukh Rani		Decided on 16.08.2019	pe
83	MNT125/132/2017	9-Oct-17	Rajwinder Kaur	Joginder Singh	Jaitu	Decided on 18.11.2019	arguments on appn
84	HMA/432/2017	10-Oct-17	Nirmal Kaur	Baldeep Singh		Decided on 11.10.2019	arguments
85	GW/000014/2017	11-Oct-17	Amandeep Singh	Amandeep Kaur		Decided on 13.07.2019	NLA
86	HMA/434/2017	11-Oct-17	Gagandeep Singh	Pooja		Decided on 23.04.2019	pe
87	CRM/416/2017	11-Oct-17	Ashu Rani	Kulbhushan Singla	Jaitu	Decided on 12.04.2019	Disposed off
88	CS/6/2017	24-Oct-17	Sukhdeep Kaur	Paramjit Singh		Decided on 01.05.2019	pw
89	CRM/433/2017	24-Oct-17	Harwinder Kaur	Sukhwinder Singh	Jaitu	Decided on 10.10.2019	appearance of DH/LOP
90	MNT 125/143/2017	25-Oct-17	Parampreet Kaur	Labh Singh		Decided on 02.08.2019	arguments on appn
91	INDIG/0004/2017	02-Nov-17	Manpreet Kaur	Sukhdev Singh	Jaitu	Decided on 30.09.2019	consideration
92	HMA/446/2017	2-Nov-17	Jaskaran Singh	Karamjit Kaur	Jaitu	Decided on 13.07.2019	NLA
93	CRM/447/2017	2-Nov-17	Jaspreet Kaur	Beant Singh		Decided on 22.07.2019	rc
94	HMA/453/2017	3-Nov-17	Navdeep Singh	Priya		Decided on 14.01.2020	pe and payment

95	CS/1/2018	6-Nov-17	Ramandeep Kaur	Ravinder Singh		Decided on 06.11.2019	arguments
96	CM/267/2017	6-Nov-17	Suba Singh	Paramjit Kaur		Decided on 29.04.2019	exparte evidence
97	HMA/456/2017	6-Nov-17	Manjit Singh	Prabhjot Kaur		Decided on 03.08.2019	pet evi
98	HMA/459/2017	8-Nov-17	Anudeep Kaur	Kapil Chhimba		Decided on 26.04.2019	exparte evidence
99	HMA/465/2017	10-Nov-17	Sunita Rani	Lal Chand		Decided on 20.04.2019	exparte evidence
100	CRM/460/2017	10-Nov-17	Chhinderpal Kaur	Gurjit Singh		Decided on 03.03.2020	.. uments on applicat
101	CRM/462/2017	13-Nov-17	Amandeep Kaur	Paramjit Singh		Decided on 15.11.2019	LOP
102	HMA/468/2017	14-Nov-17	Avtar Singh	Kamaljit Kaur	Jaitu	Decided on 21.05.2019	MLA
103	GW/000016/2017	16-Nov-17	Pooja	Suresh Kumar		Decided on 30.09.2019	consideration
104	HMA/474/2017	17-Nov-17	Kuljeet Singh	Veerpal Kaur		Decided on 13.07.2019	NLA
105	MNT125/150/2017	21-Nov-17	Sukh Rani	Mool Chand		Decided on 13.02.2020	Bailable warrant of witness
106	MNT125/151/2017	22-Nov-17	Harpal Kaur	Nirmal Singh		Decided on 03.07.2019	.. consideration
107	CRM/470/2017	27-Nov-17	Harjinder KAUR	Dilbagh Singh		Decided on 08.11.2019	LOP
108	HMA/483/2017	1-Dec-17	Dalip Kumar	Beena Rani		Decided on 16.11.2019	arguments and reply
109	MNT125/154/2017	2-Dec-17	Sandeep Kaur	Gurpreet Singh		Decided on 14.12.2019	NLA
110	MNT125/156/2017	2-Dec-17	Amandeep Kaur	Satpal Singh		Decided on 26.08.2019	arguments
111	CRM/479/2017	2-Dec-17	Navaldeep Sharma	Manpreet @ Ashi		Decided on 27.11.2019	cw
112	CRM/486/2017	6-Dec-17	Kamaldeep Kaur	Manjit Singh	Jaitu	12.05.2020	.. arguments
113	MNT125/158/2017	7-Dec-17	Kanta Devi	Rajbinder Singh		Decided on 14.09.2019	NLA
114	MNT125/157/2017	7-Dec-17	Sukhpal Kaur	Sukhmander Singh		Decided on 26.11.2019	rw/payment
115	HMA/497/2017	11-Dec-17	Sukha Singh	Gagandeep Kaur		Decided on 18.11.2019	petitioner evidence & Recess
116	HMA/495/2017	11-Dec-17	KULDEEP SINGH	Surinder Kaur		Decided on 02.11.2019	pe
117	MNT125/162/2017	12-Dec-17	Karamjit Kaur	Balwinder Singh		Decided on 03.08.2019	exparte evidence ..
118	CRM/493/2017	18-Dec-17	Amandeep Kaur	Sukhjot Singh		Decided on 02.08.2019	remaining payment

119	CRM/494/2017	18-Dec-17	Gunpreet Kaur	GURPREET SINGH		Decided on 14.09.2019	LOP
120	MNT125/168/2017	19-Dec-17	Soni	Rahul		Decided on 08.05.2019	exparte Evi of pet
121	HMA/509/2017	21-Dec-17	Chanderjit Singh	Kiranjit Kaur		Decided on 14.09.2019	Consideration
122	MNT125/170/2017	21-Dec-17	Geeta Rani	Paramjit Singh		Decided on 18.04.2019	Ex Parte Evi
123	CRM/498/2017	21-Dec-17	Amandeep Kaur	Sukhjot Singh Goldy		Decided on 15.07.2019	NLA
124	MNT125/173/2017	22-Dec-17	Kamaljit Kaur	Avtar Singh	Jaitu	Decided on 13.07.2019	NLA
125	MNT125/01/2018	2-Jan-18	Paramjit Kaur	Jugraj Singh	Jaitu	Decided on 13.07.2019	LOP consideration

Action Plan 2019-20 (25 Oldest Executions) of the court of Sh Sumeet Malhotra, Principal Judge, Family Court, Faridkot March 2020

SR. NO	CASE NO/YEAR	DOI	Ist Party	IInd Party	Village	NEXT DATE	PURPOSE
1	CRM/477/2015	25-Sep-15	PRABHJOT KAUR	NARINDERJIT SINGH BHOGAL		Decided on 25.11.2019	appearance of DH
2	EXE/62/2016	30-Apr-16	NEETU ALIAS MUSKAN	Gurjeet Singh		13.05.2020	further proceeding
3	CRM/306/2016	6-Aug-16	MANJIT KAUR	SATPAL SINGH		Decided on 08.05.2019	reminder
4	CRM/367/2016	9-Sep-16	RAJDEEP KAUR	RAJKARAN SINGH	Jaitu	Decided on 29.08.2019	filing list of property
5	EXE/165/2016	15-Sep-16	SUKHPREET KAUR	Sukhjinder Singh		Decided on 18.11.2019	arguments
6	EXE/177/2016	13-Oct-16	KAMALJEET DEVI	Jagdev Raj		Decided on 12.03.2020	LOP and awaiting appearance
7	CRM/45/2017	25-Jan-17	GUNMEET SINGH	PARMINDER SINGH		Decided on 06.11.2019	LOP
8	CRM/83/2017	23-Feb-17	PINKI	SONI BHATTI		Decided on 06.12.2019	List of property
9	CRM/5000/2017	28-Feb-17	Amanjeet Kaur	Avtar Singh		22.05.2020	filing of application
10	CRM/102/2017	8-Mar-17	PARAMJIT KAUR	KULDEEP SINGH		Decided on 28.11.2019	LOP
11	CRM/128/2017	22-Mar-17	KRISHNA DEVI	RAM KRISHAN		Decided on 26.09.2019	LOP
12	CRM/152/2017	1-Apr-17	PINDERPAL KAUR	GURMEET SINGH		Decided on 27.11.2019	LOP
13	CRM/155/2017	3-Apr-17	ANISHA	RAKESH BHASIN		Decided on 03.09.2019	reconcilliation
14	CRM/156/2017	3-Apr-17	RITU BHASIN	RAKESH BHASIN		Decided on 17.12.2019	LOP
15	CRM/188/2017	24-Apr-17	AMANDEEP KAUR	BALJINDER SINGH		Decided on 18.11.2019	further proceeding
16	CRM/190/2017	24-Apr-17	SUKHPREET KAUR ALIAS VEERPAL	JALLANDHAR SINGH		02.07.2020	further proceeding
17	CRM/220/2017	16-May-17	Sandeep Kaur	Kulwant Singh		Decided on 08.07.2019	appearance of DH
18	CRM/240/2017	25-May-17	Simarjit Kaur	Vishawdeep Singh		Decided on 18.09.2019	LOP
19	CRM/244/2017	30-May-17	Mamta Rani	Hemant Pasricha		Decided on 13.07.2019	consideration

20	CRM/260/2017	5-Jun-17	Pawanpreet Kaur	Rawinder Singh	Jaitu	Decided on 30.08.2019	appearance of DH
21	CRM/276/2017	1-Jul-17	Jasveer Kaur	Amandeep Singh	Jaitu	Decided on 14.09.2019	NLA
22	CRM/277/2017	1-Jul-17	Baljinder Kaur	Gurjant Singh	Kotkapura	Decided on 12.04.2019	Dismissed as Withdrawn/Satisfied
23	CRM/304/2017	14-Jul-17	Fauja Singh	Zeena Rani		Decided on 17.07.2019	evi of applicant
24	CRM/342/2017	9-Aug-17	Amandeep Kaur	Kewal Singh		Decided on 29.07.2019	Payment
25	CRM/383/2017	15-Sep-17	Bachan Kaur	Gurdev Singh		Decided on 25.11.2019	appearance of DH/LOP